

C.C.A.No.03/95  
In  
U.A.No.453/94

31.7.00

Hon.Mr.S.K.I. Naqvi, J.M.  
Hon.Mr.M.P. Singh, M.M.

Shri K.S. Saxena for the applicant.  
Shri M.K. Sharma proxy counsel to Shri A.K. Gaur,  
counsel for the respondents.

The connected U.A.No.453/94 was taken  
up by us and has been dismissed on the ground of  
maintainability and, therefore, the contempt pro-  
ceedings are also dropped and the notices are  
discharged accordingly.

  
A.M.

  
S.M.

/m.m./